

LOK SABHA  
UNSTARRED QUESTION NO. 585  
TO BE ANSWERED ON 26<sup>TH</sup> FEBRUARY, 2016

INTERNATIONAL COMPETITION NETWORK MERGER WORKSHOP

QUESTION

585. SHRI J.J.T. NATTERJEE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has recently organised a International Competition Network Merger Workshop;
- (b) if so, the details thereof along with the key deliberations raised in the workshop; and
- (c) the follow-up action taken/proposed to be taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)

(a), (b) & (c): Competition Commission of India (CCI) is a member of International Competition Network.

In the period 2012-2015, the CCI was also a co-chair of International Competition Network (ICN) Merger Working Group (MWG) and in that capacity hosted a two day workshop on behalf of the ICN Merger Working Group on 1st and 2nd December 2014 in New Delhi, India.

The workshop was attended by about 100 representatives from various competition agencies. The theme of the ICN MWG Workshop was: "International Cooperation and Remedies in Merger Review".

Discussions in the workshop took place on following issues:

- i. International Merger Enforcement Co-operation covering practice for international cooperation and practical examples of cooperation and exchange of information.
- ii. Remedies in Merger Cases which covered case studies on experience of mature jurisdiction and overcoming challenges in designing and implementing cross-border remedies.
- iii. Hypothetical Case study covering the aspects of remedy designs and international cooperation.

ICN, through such workshops, promotes exchange of practical experience among delegates in panel discussions and break-out sessions. The follow-up actions of such workshops are taken by the ICN through the working groups.

\*\*\*\*\*